

SHORT TITLES ACT, 1897

14 of 1897

[22nd July, 1897]

CONTENTS

1. Title
2. Citation of Acts described in Schedule

SCHEDULE 1 :- THE SCHEDULE

SHORT TITLES ACT, 1897

14 of 1897

[22nd July, 1897]

An Act to facilitate the citation of certain Acts. WHEREAS it is expedient to facilitate the citation of certain Acts; It is hereby enacted as follows :-

1. Title :-

(1) This Act may be called The Indian Short Titles Act, 1897; **1**[*]
1 [* * * * *]

1. The word "and" and sub-section (2) were omitted by the Repealing and Amending Act, 1914 (10 of 1914). section 3 and Schedule 11.

2. Citation of Acts described in Schedule :-

Each of the Acts described in the first three columns of the Schedule may, without prejudice to any other mode of citation, be cited for all purposes by the short title mentioned in that behalf in the fourth column thereof.

SCHEDULE 1
THE SCHEDULE

(Note - Not printed.)
